

UNITED NATIONS  NATIONS UNIES

POSTAL ADDRESS—ADRESSE POSTALE: UNITED NATIONS, N.Y. 10017
CABLE ADDRESS—ADRESSE TELEGRAPHIQUE: UNATIONS NEWYORK

Reference: C.N.380.2007.TREATIES-5 (Depositary Notification)

KYOTO PROTOCOL TO THE UNITED NATIONS FRAMEWORK
CONVENTION ON CLIMATE CHANGE

KYOTO, 11 DECEMBER 1997

ADOPTION OF AN AMENDMENT TO ANNEX B OF THE PROTOCOL

The Secretary-General of the United Nations, acting in his capacity as depositary, communicates the following:

On 6 March 2007, the Executive Secretary of the Climate Change Secretariat notified the Secretary-General that, at the second session of the Conference of the Parties to the Kyoto Protocol, held in Nairobi, Kenya from 6 to 17 November 2006, the Parties adopted an Amendment to Annex B to the Protocol by Decision 10/CMP/2, in accordance with Articles 20 and 21 of the Protocol.

A copy of the authentic text of the Amendment in the Arabic, Chinese, English, French, Russian and Spanish languages is attached.

Pursuant to Article 21 (7) of the Protocol, "Amendments to Annexes A and B to this Protocol shall be adopted and enter into force in accordance with the procedure set out in Article 20, provided that any amendment to Annex B shall be adopted only with the written consent of the Parties concerned".

In accordance with the procedure set forth in Article 20, paragraphs 4 and 5 of the Protocol, the Amendment to Annex B of the Protocol, shall enter into force for those Parties having accepted it on the ninetieth day after the date of receipt by the Depositary of an instrument of acceptance by at least three fourths of the Parties to this Protocol. The Amendment shall enter into force for any other Party on the ninetieth day after the date on which that Party deposits with the Depositary its instrument of acceptance of the said Amendment.

17 April 2007



Attention: Treaty Services of Ministries of Foreign Affairs and of international organizations concerned. Depositary notifications are currently issued in both hard copy and electronic format. Depositary notifications are made available to the Permanent Missions to the United Nations at the following e-mail address: missions@un.int. Such notifications are also available in the United Nations Treaty Collection on the Internet at <http://untreaty.un.org>, where interested individuals can subscribe to directly receive depositary notifications by e-mail through a new automated subscription service. Depositary notifications are available for pick-up by the Permanent Missions in Room NL-300.

المرفق

تعديل المرفق باء لبروتوكول كيotor

يُدرج النص التالي^(١) بين بندى النمسا وبلجيكا:

*بيلاروس

٩٢

(١) تعنى علامة النجمة أدناه أن بيلاروس من البلدان التي تشهد عملية انتقال إلى اقتصاد السوق.

附 件

对《京都议定书》附件 B 的修正案

以下案文¹ 应插在奥地利和比利时两项之间：

白俄罗斯 *

92

¹ 星号表示白俄罗斯属于正向市场经济过渡的国家之一。

ANNEX

Amendment to Annex B to the Kyoto Protocol

The following text¹ shall be inserted between the entries for Austria and Belgium:

Belarus *

92

¹ The asterisk below signifies that Belarus is one of the countries undergoing the process of transition to a market economy.

ANNEXE

Amendement à l'Annexe B du Protocole de Kyoto

Entre <<Autriche>> et <<Belgique>>, insérer ce qui suit¹:

Bélarus *

92

¹ L'astérisque indique que le Bélarus est un pays en transition vers une économie de marché.

ПРИЛОЖЕНИЕ

Поправка к приложению В к Киотскому протоколу

Включить между строк "Австрия" и "Бельгия" следующий текст¹:

"Беларусь*

92"

¹ Знак в виде звездочки означает, что Беларусь относится к числу стран, находящихся в процессе перехода к рыночной экономике.

Anexo

Enmienda al anexo B del Protocolo de Kyoto

El texto siguiente¹ se insertará entre las entradas de Austria y Bélgica:

Belarús*

92

¹ El asterisco significa que Belarús es uno de los países que se encuentran en proceso de transición a una economía de mercado.

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Référence : C.N.380.2007.TREATIES-5 (Notification Dépositaire)

PROTOCOLE DE KYOTO À LA CONVENTION-CADRE DES NATIONS
 UNIES SUR LES CHANGEMENTS CLIMATIQUES

KYOTO, 11 DÉCEMBRE 1997

ADOPTION D'UN AMENDEMENT À L'ANNEXE B DU PROTOCOLE

Le Secrétaire général de l'Organisation des Nations Unies, agissant en sa qualité de dépositaire, communique :

Le 6 mars 2007, le Secrétaire exécutif du Secrétariat sur les changements climatiques a notifié au Secrétaire général l'adoption, lors de la deuxième session de la Conférence des Parties au Protocole de Kyoto, tenue à Nairobi, Kenya, du 6 au 17 novembre 2006, d'un Amendement à l'Annexe B du Protocole par la décision 10/CMP/2, conformément aux articles 20 et 21 du Protocole.

On trouvera ci-joint, une copie du texte authentique de l'amendement en langues anglais, arabe, chinois, espagnol, français et russe.

En vertu du paragraphe 7 de l'article 21 du Protocole, "les amendements aux annexes A et B du présent Protocole sont adoptés et entrent en vigueur conformément à la procédure énoncée à l'article 20, à condition que tout amendement à l'annexe B soit adopté uniquement avec le consentement écrit de la Partie concernée".

Conformément à la procédure énoncée aux paragraphes 4 et 5 de l'article 20 du Protocole, l'amendement à l'annexe B du Protocole entre en vigueur à l'égard des Parties l'ayant accepté le quatre-vingt-dixième jour qui suit la date de réception, par le Dépositaire, des instruments d'acceptation des trois quarts au moins des Parties au présent Protocole. L'amendement entre en vigueur à l'égard de toute autre Partie le quatre-vingt-dixième jour qui suit la date du dépôt par cette Partie, auprès du Dépositaire, de son instrument d'acceptation dudit amendement.

Le 17 avril 2007

Attention : Les Services des traités des Ministères des affaires étrangères et des organisations internationales concernés. Les notifications dépositaires sont actuellement publiées en formats papier et électronique. Les missions permanentes auprès des Nations Unies peuvent consulter les notifications dépositaires à l'adresse électronique suivante : missions@un.int. Ces notifications sont également disponibles sur le site Internet de la Collection des traités des Nations Unies à l'adresse <http://untreaty.un.org>, où les personnes intéressées peuvent souscrire au nouveau service automatisé d'abonnement pour recevoir directement des notifications dépositaires par courriel. Les missions permanentes sont invitées à se procurer les notifications dépositaires mises à leur disposition au bureau NL-300.

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